247

### STATEMENT

Terms of Contracts covering purchase of Viscount Aircraft

Ten Viscount aircraft will be purchased by the Indian Airlines Corporation under two separate contracts each of which covers five aircraft. The terms of the two contracts are almost identical except with regard to the price, delivery schedule etc. The salient features of the contracts are summarized below: -

- (i) For the first set of aircraft the basic price will be £2,94,000 per aircraft while for the second lot it will be £3,46,000 per aircraft subject to agreed/to be agreed adjustments, consequent upon changes in specification of the aircraft and variations in wages or working hours affecting the wages payable by M/s. Vickers Armstrongs (Aircraft) Ltd. in the performance of the respective contracts. The increase in price as a result of escalations (i.e. wage increases in U.K.) in no event shall exceed a sum equal to 12J per cent, of the otherwise adjusted price of each aircraft.
- (ii) The aircraft will be delivered in U.K. between 31st July, 1957 and 30th April, 1958.
- (iii) Under provided circumstances, certain genuine manufacturing defects found on the aircraft excepting on engines and engine accessories, shall be removed by the suppliers, by repairing or replacing the defective part, so found defective within six months, after the date of the acceptance of the aircraft and jn other cases before completing 600 hours of flying.

(iv) The Corporations' employees not exceeding 30 in number will be eligible to receive free tuition including flying conversion for a period not exceeding three months at the works of the suppliers. In addition, the suppliers at the request of the Corporation, will make available one competent Air Frame Engineer, one competent Electrical Engineer, to instruct, advise and assist the Corporation in the maintenance of air frames for a maximum period of six months. They will also supply the Corporation any technical bulletins issued by them from time to time, concerning technical and servicing problems.

to Questions

- (v) The suppliers will supply the Corporation, spares at fair and reasonable prices for a period of not less than 10 years after the delivery of the last aircraft.
- (vi) Under provided circumstances, the Corporation stands indemnified for any patent infringements, and in return shall indemnify the suppliers against claims in respect of injury or death of any of the Corporations' representatives whilst at the premises/works of suppliers or their sub-contractors.

Amount allotted for Nagarjunasagar PROJECT UNDER THE SECOND PLAN

- •40. SHRI M. VALIULLA: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) what is the amount allotted for the Nagarjunasagar Project (i) under the Second Five Year Plan and (ii) during each year of the Plan period;
- (b) whether the Government of India have received any representa tion from the Government of Andhra Pradesh for a larger allotment funds for the year 1957-58; and

## STATEMENT

(c) if so, what decision has been taken by Government on that representation?

THE MINISTER OF IRRIGATION AND POWER (SHRI S. K. PATIL): (a) (i) Rs. 323 crores.

Subsequent three years of the Plan.... Not yet decided.

(b) and (c). The project authorities asked for an increased allotment but were informed that the position would be reviewed some time later In the year.

## IMPORT OF VACCINE TO COMBAT INFLUENZA

- \*41. SHRI M. VALIULLA: Will the Minister of HEALTH be pleased to state:
- (a) whether any vaccine has been imported to combat influenza; and
- (b) if so, from which country it has been imported and on what terms?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) No.

(b) Does not arise.

#### CONSTRUCTION OF TUBEWELLS

- \*49. SHRI M. H. SAMUEL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) how many tubewells have been constructed in the country under the Technical Co-operation Mission Programme and as part of the Grow More Food Campaign during the past one year;
- (b) how many of them are working at present; and
- (c) how many of the total number of the tube-wells constructed have so far been energised?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) to (c). A statement is laid on the Table of the Sabha.

- (a) 492 tubewells were constructed during the year ending June 1957.
- (b) and (c). 941 tubewells in all were energised during the same period. Normally, a tubewell takes 3 to 4 years for its full development. These tubewells are in the various stages of development as source of irrigation. It cannot be precisely indicated as to how many of those actually constructed during the last 12 months were the ones actually energised and are working.

# SHORTFALL IN TARGET OF ACREAGE UNDER JAPANESE METHOD OF PADDY CULTIVATION

- \*50. SHRI M. H. SAMUEL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether there has been a shortfall in the target of acreage under the Japanese method of paddy cultivation during the year 1956-57; and
- (b) if so, what are the reasons for the shortfall?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN):

- (a) No Sir. There has been an increase of 2'68 lakh acres under the method of Japanese Paddy Cultivation during 1956-57 over the area covered in 1955-56.
  - (b) The question does not arise.

## VIOLENT BUMP IN A NIGHT AIR MAIL SERVICE PLANE

- •51. SHRI M. H. SAMUEL: WUI the I Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:
  - (a) what was the cause of the exceptionally violent bump experienced by the Night Air Mail Service plane on the night of May 22-23 in which a Minister of the Government was travelling?